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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL
HON'BLE SHRI NARENDER KUMAR BHOLA- MEMBER TECHNICAL**


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 25.11.2019 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 647/9/HDB/2019
NAME OF THE COMPANY	ECI Engineering & Construction Company Pvt Ltd
NAME OF THE PETITIONER(S)	Shree Ambani Engineering Works
NAME OF THE RESPONDENT(S)	ECI Engineering & Construction Company Pvt Ltd
UNDER SECTION	9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
H. Gaman Kumar	PCS	9284464319 gk@cskumar.com	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
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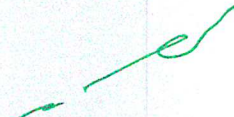
ORDER

PCS for operational creditor is present. Shri G. Arun, advocate has filed Vakalat for the corporate debtor. For filing/ counter, if any the matter be listed on 17.12.2019.



Member (T)

Karim



Member (J)